

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/ 474 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the 28th January, 2021.

Sub: **Casual leave along with head quarter leave permission**

Ref:- Your letter No. DJSV/STDR/F-57/2021/473, dtd. 25.01.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 01.02.2021 and 02.02.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 30.01.2021 till the morning of 03.02.2021, has been granted. The Civil Judge & Assistant Sessions Judge, Sivasagar and in his absence, the Chief Judicial Magistrate, Sivasagar and in her absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

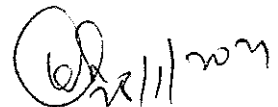
sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/ 475 /A, dated 28.1.2021

Copy to:

1. The Project Manager, Gauhati High Court



JT.REGISTRAR (VIGILANCE)

